

**DIVISION BENCH**

**ITEM NO. 128**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 22/2021 IN CP No. 97/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> March, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>LAKHAN LAL GUPTA &amp; ANR V/S GHATAMPUR RICE MILLS PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>56/59 R/W 241/242 OF COMPANIES ACT 2013</b>

**THROUGH VIDEO CONFERENCING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 26<sup>th</sup> April, 2023.

**-Sd-**

**(Deputy Registrar)**

**16<sup>th</sup> March, 2023**

*Priya Agarwal  
(Stenographer)*